

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA
C/MA-75608/2018
(In Appeal No. C/100/2010)**

Commissioner of Customs (Prev.), Kolkata

....Appellant (s)

Vs.

Sadhan Das

....Respondent (s)

Appearance:

Shri A.K. Singh, AC(AR) for the Appellant (s)

Shri Avijit Chakraborty, Adv. for the Respondent(s)

CORAM:

HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

Date of Hearing :- 08.02.2019

PER SHRI P.K.CHOUDHARY

When the matter was listed on 07.01.2019, it was directed by the Bench to list the Misc. Application before the Single Member Bench on 08.02.2019. The matter was listed today. The Learned D.R. filed a copy of Letter No. C. No. VIII(28)73/CUS/WB/R/09/532(P) dated 14.01.2019 from Assistant Commissioner of Customs (T&R) mentioning that the process of implementation of issue of Final Order No 75647 of 2017 dated 02.02.2017 has been initiated and will be completed soon.

2. Accordingly, no further directions are being issued on the Misc. Application, the same should be listed on Board on **22.02.2019**.

3. No Notice.

(Dictated and pronounced in the open court.)

(P.K.Choudhary)
Member(Judicial)

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